

File No: 1(56)/2015/Advisory/FSSAI (Vol.1)
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
(A Statutory Authority established under Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi - 110002

The 10 February, 2017

Order

Subject: Clarification regarding use of FSSAI logo and name by FBOs.

In continuation to the Order issued vide File No. 1(56)/2015/Advisory/FSSAI (Vol.I) dated 3rd February 2017. It is clarified that the FSSAI logo and license number shall be displayed on the label of the food package in contrast colour to the background in a manner: -

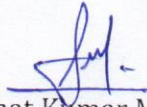
fssai

Lic. No. XXXXXXXXXXXXXXXX

2. In case of multiple units (manufacturer/packer/relabeller/marketer) the FSSAI logo and license number of the brand owner shall be displayed on the label of the food package. The address of the multiple units on the label should carry the license number as:

"Lic. No. XXXXXXXXXXXXXXXX"

3. This issues with the approval of the Competent Authority.


(Prabhat Kumar Mishra)
Assistant Director (Regulatory Compliance)
Tel. No. 011-23237435

To,

- (i) All Commissioner of Food Safety of all States/UTs
- (ii) All Central Licensing Authority
- (iii) All Stakeholders

Copy to:

- (i) CITO - For necessary action and uploading on FSSAI website.